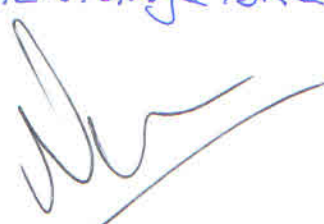


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 06/ 2016	TP 08/ 2016	For Clarifica- tion	397/398	M. Leela & 4 Others Vs Chandra Spinning & Weaving Mills Pvt. Ltd. & 4 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	R. VIDHYA SHANKAR	ADV. for Petitioners	R. Vidhya Shankar
	K. NAMAN JHABAKH FOR HOLLA & HOLLA +919962100188	Respondent	

The matter is listed today for further clarification.

Counsel for petitioner is present. Counsel for respondents is present. For further clarification, list it on 07.07.2017.

  
MEMBER (J)

  
MEMBER (T)